List of Creditors of Karaikal Port Private Limited

As on November 08, 2022

IMPORTANT NOTICE

The list of creditors is not the final list, as the verification / reconciliation of claims is still under process and the list of creditors shall be updated as and when claims are received and verified by the Resolution Professional.

-			Filing under cl	ause (ca)	of sub-regulation (2) of regulation 13 of the IBBI	(Insolvency Resolution Process	for Corporate Persons)		
SI. No.	Category of creditor	Summai		Summary	of claims admitted	Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	(Amount in ₹ Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors								1	
2	Unsecured financial creditors belonging to any class of creditors								2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	29,638,471,597	1	29,592,925,467		45,546,130		3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)								4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)	95	31,288,888	23	9,247,965		22,040,923		6	
7	Operational creditors (Government Dues)	4	425,921,620	1	45,392	109,326,207	316,550,021		7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	140	356,163,690	120	175,090,757		181,072,933		8	
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
Total	•	240	30,451,845,795	145	29,777,309,581	109,326,207	565,210,007	-		

	Annexure-1													
	Name of the corporate debtor: Karaikal Port Private Limited													
	Date of commencement of CIRP: April 29, 2022													
	List of creditors as on: November 08, 2022													
	List of secured financial creditors (other than financial creditors belonging to any class of creditors)													
	(Amount in ₹)													
Sr. No.	Financial Creditor	Details of	claim received			Details of cla	im admitted			Amount of	Amount of any	Amount of claim	Amount of claim under	Remarks, if any
		Date of receipt	Amount Claimed	Amount Admitted	Nature of claim	Amount covered	Amount covered	Whether related	% of voting share	contingent	Mutual dues, that	not admitted	verification	
						by	by	party?	in CoC	claim	may be set-off			
						security interest	guarantee							
1	Omkara Assets Reconstruction Private	May 09, 2022	29,638,471,597	29,592,925,467	Secured Financial	29,592,925,467	29,592,925,467	No	100			45,546,130	-	The amount of
	Limited (Acting as Trustee on behalf of				Debt									claim rejected is
	Omkara PS 14/2021-22 Trust, Omkara PS													based on the
	15/2021-22 Trust, Omkara PS 16/2021-22													differences in
	Trust, Omkara PS 17/2021-22 Trust, Omkara													interest
	PS 18/2021-22 Trust, Omkara PS 02/2022-23													calculations.
	Trust)													
	Total		29,638,471,597	29,592,925,467								45,546,130	0	

Annexure - 6
Name of the corporate debtor: Kanalkal Port Private Limited
Date of commencement of CIRP: April 29, 2022 Date of commencement of CIRP: April : List of creditors as on: November 08, List of Operational Creditors (Empl Amount of any mutual dues, that may be set- off Name of authorised of representative, if any Details of claim admitted

Amount of claim Nature of claim Phather related admitted with party?

400,000 Par and Containy No. Payments.

7 12440 Par and Containy No. Specialist opposition of the payment of the payment of the payment of the payment opposition of the payment of (Amount in ₹ unt of claim under verification Amount of claim not admitted Remarks, if any Details of

Date of Amount receipt claimed Contactly dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law 0 Contactly dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law 5/6/2022 124,447 Payments

SF and Grab

Payments

SF and Grab

Payments No 2,262,142 No verification and the same has been paid in accordance with the applicable law 337,833. Statisty load have not been considered as part of the claim for the purpose excitation and the same has been paid in accordance with the applicable law 700,212 Gettatry dates have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable for verification and the same has been paid in accordance with the applicable for No 5/8/2022 1,754,377 AF and Grabuit 63,920 Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law 284,557 '&F and Grabul 834,127 Not applicable Not applicable F&F and Grabul Payments F&F and Grabul Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law 157,004 Cratify dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law 170,556 Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the co of the CIRP have not been considered for the purpose of this list Capt. Thiyagarajan K. 1,086,063 Does claimed by the claimants for the period pertaining to post the commencer of the CIRP have not been considered for the purpose of this list contributed on the second of the contributed of the note that the contributed of the contributed of the note that the contributed of the cont Dues claimed by the claimants for the period pertaining to post the cor of the CIRP have not been considered for the purpose of this list 222,573 &F and Gratu Not applicable Dues claimed by the claimants for the period pertaining to post the of the CIRP have not been considered for the purpose of this list 454,628 &F and Grabul Not applicable MF and Gratu Payments Not applicable Gratuity dues have not been considered as part of the claim for the purpose of yerification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the con of the CIRP have not been considered for the purpose of this list Cratuity 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pertaining to post the commencer of the CIRP have not been considered for the purpose of this list

50	R. Senthamarai	7/24/2022	222,623	0	P&F and Grabuity Payments	No	Not applicable		۰		222,623	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
51	T. Vijayasarathy	7/24/2022	121,680	0	F&F and Grabuity Payments	No	Not applicable		۰		121,680	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
52	Telaprolu Priyatham	7/24/2022	39,032	0	F&F and Gratuity Payments	No	Not applicable		۰		39,032	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
53	S. Vijayabaskar	7/24/2022	219,372	0	F&F and Grabuity Payments	No	Not applicable				219,372	Gratuity dues have not been considered as part of the claim for well-ration and the same has been raid in accordance with the small-rable law
							.,					Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
54	Dhinesh. K	7/25/2022	20,783	0	F&F and Gratuity Payments	No	Not applicable				20,783	Dues claimed by the claimants for the period pertaining to post the commencement
55	Javakumar C	7/25/2022	224.308		F&F and Grabuity Payments	No					224.308	of the CIRP have not been considered for the purpose of this list
		,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,			Payments		Not applicable					Craftify does have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
56	JosuvaChinta	7/25/2022	270,976		F&F and Gratuity Payments	No	Not				270,976	of the CIRP have not been considered for the purpose of this list Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
					Payments		applicable					Dues claimed by the claimants for the period pertaining to post the commencement
57	Elavarasan K	7/25/2022	285,279	0	F&F and Gratuity Payments	No	Not applicable				285,279	of the CIRP have not been considered for the purpose of this list Gretuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
					Payments		applicable					
58	K. Visudevin	7/25/2022	66,985	0	FSF and Gratuity Payments	No	Not applicable				66,985	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
						No						Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
39	Mohamed Imthath Badusha	7/25/2022	33,039		P&F and Gratuity Payments	NO.	Not applicable		1		33,039	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
60	P. Narasimha Reddy	7/25/2022	921,343	0	F&F and Grabuity Payments	No	Not applicable		۰		921,343	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
61	P. Gothandam	7/25/2022	41,812	0	F&F and Gratuity Payments	No	Not applicable		۰		41,812	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
62	Prabakaran K	7/25/2022	202,998	0	F&F and Grabuity	No	Not applicable				202,998	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
					,ma							ventration and the same has been paid in accordance with the applicable law. Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list.
63	R. Hariharan	7/25/2022	23,350		F&F and Gratuity Payments	No	Not applicable			•	23,350	
64	R. Selvakumar	7/25/2022	99,505		F&F and Grabuity	No					99,505	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list Cratuity dues have not been considered as part of the claim for the purpose of
					Payments		Not applicable				-3,00	Cratity's dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the surpose of this list.
65	S. Mahendran	7/25/2022	32,605		F&F and Grabuity	No	Not				32,605	
							applicable					Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
66	Titu Samal	7/25/2022	33,994		F&F and Grabuity Payments	nio .	Not applicable			_	33,994	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
67	Yeddula Venkata Nageswar Reddy	7/25/2022	144,611	0	P&F and Gratuity Payments	No	Not applicable		۰		144,611	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
L												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list.
68	T.S. SENTHAMIZH SELVAN	7/25/2022	169,950	0	P&F and Gratuity Payments	No	Not applicable		۰		169,950	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
69	Sharathi Mathiyazhagan	7/26/2022	18,583		F&F and Gratuity Payments	No	Not applicable		۰		18,583	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
70	Chelladurai.S	7/26/2022	344,663	0	F&F and Gratuity Payments	No	Not applicable		۰	·	344,663	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
71	Chermaraj K	7/26/2022	35,174	0	F&F and Gratuity Payments	No	Not applicable		۰		35,174	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
72	G. Rajeswara Reddy	7/26/2022	3,128,385	0	F&F and Gratuity Payments	No	Not applicable				3,128,385	
												Dues claimed by the claiments for the period pertaining to yout the commencement
73	Kanagaraj S	7/26/2022	159,752	0	F&F and Gratuity Payments	No	Not applicable		°		159,752	Gratisty does have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
74	Balamurugan Perumal	7/26/2022	16,937		ERE and Contains	No	None				16,937	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
"	Lauring garren on an	//20/2022	20,337		P&F and Gratuity Payments		Not applicable				10,137	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
75	S Ramachandran	7/26/2022	352,305	0	F&F and Grabuity Payments	No	Not applicable		۰		352,305	verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
76	Srinivasan. S	7/26/2022	22,225		F&F and Grabuity Payments	No	applicable		l °		22,225	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
77	BONSON R	7/26/2022	367,669	191934	F&F and Grabuity Payments	No	Not applicable		۰		175,735	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
78	Bandi Sasi Babu	7/27/2022	40,427	0	P&F and Gratuity Payments	No	Not applicable		۰		40,427	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
79	S. Palanivel	7/27/2022	168,909	0	F&F and Gratuity Payments	No	Not applicable				168,909	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
80	Boola Sivakumar	7/28/2022	34,428	0	F&F and Grabuity Payments	No	Not applicable		۰		34,428	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
81	K Elangovan	7/28/2022	21,033		F&F and Grabuity	No	Not applicable				21,033	
87	Saravanakumar D	7/28/2022	21,033		Payments	No		ļ.,			21,033	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
L		7,240,2022	21,033	L_ °	P&F and Gratuity Payments		Not applicable	L '				Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
53	Saravanan.S	7/28/2022	162,143		F&F and Grabuity Payments	No	Not applicable				162,143	Cratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
54	Dinesh Rajaram	7/29/2022	43,621		F&F and Grabuity Payments	No	Not applicable		•		43,621	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
_	March M	9/1/2022	440.07-	<u> </u>	FSF and Code	N-	N-A		ļ .		*****	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list.
	Viknesh M	8/1/2022	110,827		P&F and Gratuity Payments	No	Not applicable	· '	ľ		110,827	verification and the same has been paid in accordance with the applicable law
56	Dhanamjayan. BL	8/2/2022	155,070		F&F and Gratuity	No	Not				155,070	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list Cestuity dues have not been considered as part of the claim for the purpose of welf-cation and the same has been paid in accordance with the applicable law
					P&F and Grabuity Payments		Not applicable					
87	P. Thiviyanthan	8/2/2022	136,874		F&F and Gratuity Payments	No	Not applicable				136,874	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
					Payments		applicable					verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
55	Kalaivani. S	8/2/2022	167,085	145038	FSF and Gratuity Payments	No	Not applicable				19,047	
po.	Rajesh Vaidhiyanathan	8/4/2022	268,601	22666.7	F&F and Gratuity	No		,			41,939	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
							Not applicable	<u> </u>				Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
90	Praloy Kumar Karmakar	8/12/2022	107,611	0	F&F and Grabuity Payments	No	Not applicable				107,611	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
		and the second			FRE and T							Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list Gratuity dues have not been considered as part of the claim for the purpose of
91	Balamurugan. C	9/15/2022	225,769		F&F and Grabuity Payments	No	Not applicable		l °		225,769	verification and the same has been paid in accordance with the applicable law
92	A.P. Carthick Reddy	9/3/2022	1,399,680		Performace Pay	No	Non				1,399,680	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list. Amount claimed is not pending as per the books of account of the corporate debtor.
93	A.P. Carthick Reddy KNS Shanmugan	9/3/2022	1,399,680		F&F and Grabuity Payments	No.	Not annitrable Not applicable					Amount claimed is not persong as per the occions or account or the corporate desicr. Gratisty dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
94	A. Sukumar	10/6/2022	340,717	0	F&F and Grabuity Payments	No	Not applicable		۰		340,717	
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
95	Ravi P	9/29/2022	212,011	0	P&F and Gratuity Payments	No	Not applicable		۰		212,011	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
\vdash	 Total	_	31,255,555	9247965							22,040,923	

Annexure - 7

Name of the corporate debtor: Karaikal Port Private Limited

Date of commencement of CIRP: April 29, 2022

List of creditors as on: November 08, 2022

List of preparational creditors (Government dues)

	List of operational creditors (Government dues)													
	(Amount in ₹)													
S.No.	Authority	Details o	f Claim Received		Details of claim adn	nitted		Amount of Contingent Claim	any mutual dues that	Amount of claim under verification	Amount of Claim not admitted/rejec	Remarks, if any		
		Date of receipt of correct form		Admitted		Related Party	% of voting share in CoC, if applicable		may be set off		ted			
	Government of India_represented by the Office of the Assistant Commission of GST & Central Excise, Karaikal Division, Puducherry Commissionerate, Puducherry	7/22/2022	116,859,593.00		Unsecured	No		109,326,207.00	0	-		The amount has been admitted as contingent claim since the matter has been contested by the CD and an appeal has been registered with the CESTAT, pending disposal. For the remaining amount, CD team has responded to the letters/communication received from the statutory authority since not further show-cause notice or any other demand has been raised by the statutory authority, the matter is presumed to be settled where there is no outstanding liability on account of the CD.		
	Employees' Provident Fund Organisation, Regional Office, Puducherry	7/7/2022	449,724.00	45,392.00	Unsecured	No		0		-		The Corporate Debtor has received two letter from the EPFO department confirming that the revised outstanding amount is INR 45,392.		
	Assistant Commissioner of Income-Tax Circle -2(1),Trichy Stationed at Thanjavur	5/31/2022	302,948,095.00	0	Unsecured	No		-		-		An order has been received from the Income Tax department dated September 28, 2022, clarifying that no amount is due from the Corporate Debtor. Hence, no claim is admissible.		
4	Government of Puducherry	7/18/2022	5,664,208.00		Unsecured	No		0		-		Due to lack of sufficient supporting documents and proof of claims submitted by the claimant and records available with the Corporate Debtor, the claim could not be verified and hence, is not admissible.		
	Total		425,921,620.00	45,392.00				109,326,207.00		-	316,550,021.00			

List of operational creditors (Other than Workmen and Employees and Government Dues)

	Accessor - 0. Messes of first compromised facility and first invited. United 2 All first compromised facility in the first the first invited for the first invited. United 2 All first												
S No	Vendor	Detail	s of Claim Received Amount Claimed	Amount of Claim	Di Nature of claim	tails of Claim Admitt	ed Whether related	% of voting share	Amount of contingent Claim	Amount of any mutual dues, that may be set off	Amount of Claim not admitted /	Amount of claim under verification	(Amount in 4 Remarks*, If any
	V Dhanabal (Sarawanan Transport) Selvakumar (SK Enterprises)	11.05.2022 5/11/2022	212.000 170,628	Admitted 155,275		security	No No	in CoC			Rejected 212000 15,353		Paid DN considered. TDS paid
	Sunrise shipping agencies pxt ltd	11.05.2022	598.291	598.291			No						TDS paid.
	Deluxe Enterprises India Bearing and Mill Store Selvi Store House	5/11/2022 5/11/2022	82,505 2,832	2832			No No				82505		GRN on ICD.After ICD service/goods provided rejected
7	K Annadural	12.05.2022 12.05.2022 12.05.2022	100,336 385,000 778,673	6260 377,300 763,841			No No				94076 7,700 14,832		After ICD service/goods provided rejected TDS paid TDS paid.
	byangain's Bakery, Sweets and Savouries, Karaikal	12.05.2022	100,427	71,640.00			No				28,787.00		Thos person. KED wrong. Sign missing in decleration.Amount rejected has been paid by CD and for goods received after icd. Invoice No: MN21225SB5712 doesn't pertain to KPPL's purchases identification doc mission.
10	SRI Sai Agencies Sri Kathayee Amman Services	12.05.2022	48.195 39.200	47231			No No				964 39200		Paid Invoice for the month of April considered as post CRP
12	shri ganesh office automations s m industrial equipments	17.05.2022	138.208 26.635	106.126			No No				32.082 16635		TDS paid. Invoice for the month of April considered as post CRP Paid
15	Maga Associates A G Hospitalities Pet Ltd	12.05.2022 12.05.2022	531,000 60,144	522000 60144			No No				9000		3d proof missine TDS paid rejected Authority letter requested
17	ZER Mediai MGM Vallankanni Residency	12.05.2022 12.05.2022 12.05.2022	8.168 8,211 6,647	8168 8211 6514			No No				133		ISC pot membraned. Date and Place missing in decleration. Name missing in verification Do Proof missing iod membrane worsylly Name of CD missing in declaration. Authority letter Toll and it flows a places ISC possible of the property
19	Sagar travels Stg tours and travels Hotel Rajpark Put Ltd	12.05.2022	67,529 16.818	67528 16818			No No				133		TDS paid. Form not signed.ICD mentioned wrongly ID proof missing. Form not signed.ICD wrong ID proof missing. ICD wronz
22	StS Limited Rotomechanical Equipments	12.05.2022	1.518.671 79.828	1.423.090 79280			No No				95.581 548		TDS paid.DN considered. Amount mentioned wrone in form is relected
23	S D Transports Sri Karpagavinayagar Earth Movers	12.05.2022	9.043.947	8.890.660 227.476			No No				153.287 3.922		TDS paid Form not signed TDS Payments.
16	VAIGALKITCHENS Navakar Trading Co. Pvt. Ltd. K.T.J.Tours & Travels	12.05.2022 12.05.2022 12.05.2022	50,000 269,660 3,893	269.660			No No				3.893		Wrong claim form
19	VSK Constructions Lai System	12.05.2022	477.025 37.930	468,940 34930			No No				8.085		TDS paid
50 51	Aravind crane Sekars	12.05.2022 12.05.2022 12.05.2022	139.270 74,920	34930 136,900 52292			No No				2370 22628		Sink James Is Demoke Collaborate Collaboration Sciences Telescope TDS paid amount relected. Rejected amount paid and Invoices for which service completion date after ICD is considered as post circ.
32	K. Sivadjy contractor	12.05.2022	98,235	72,268			No				25,967		considered as post circo TDS paid.trivoice for the month of April considered as post CRP
34	Kirubha Enterprises Preethi engineers & contractors	12.05.2022	485,173 36,244	476813 35,870			No No				8360 374 44295		TDS paid Rejected TDS Paid Retention amount for 6 months Form not signed invoice no: 82223-504- the Vendor has raised another invoice pertaining
15	AVS Imperiaa	12.05.2022	487,366	443071			No						to same purchase and the same had been already paid by KPPLInvoice nc: \$2122-3532- doesn't pertain to KPPL's purchases. \$2223-808-amt is 21000 & dt. 30.04.22 and B2223- 504 dt. 30.04.22 after ICD rejected.Certain invoices paid.
56 57	S Rayichandran R Rajish	12.05.2022 12.05.2022 12.05.2022	8.273 398.654	8107 390681			No No				166 7973		TDS Paid TDS paid
58 59 50	Dhinya constructions Empire Logistics Abi & Co	12.05.2022 13.05.2022 13.05.2022	19.200 388.286 154,467	19.200 381.257 42,043			No No			_	7.029 112,424		TDS gaid rejected ID proof missing, TDS Paid rejected. Invoice for the month of April considered as post CRP
11	Abi & Co Alta vista	13.05.2022	154,467 85,550	42,043			No			-	112,424 85550		ID proof missing, TDS Paid rejected. Invoice for the month of April considered as post CRP GRN after ICD. After ICD service/goods provided rejected. ID proof missing JCD wrong, paid
12	Krishna Enterprises	13.05.2022	7.000	7.000			No						
13	Rohini G LexCare Global Consultants Private Limited	5/13/2022 13.05.2022	311,036 165,200	304,815 151200			No No				6,221 14000		TDS paid rejected Form not signed TDS paid rejected.
15	K Ravikumar Sri Aarudhraa Construction	13.05.2022 13.05.2022	37,016,311 39,505	33100856 38835			No No				3915454 670		DN, railway penalty and Retention amount considered TDS paid rejected. TDS paid rejected
1/	Zeroin HSE Infrastructure Pvt Ltd Hotel Moujahir	13.05.2022	180,600 153,311	87541 146939			No.				93059		ICD not mentioned.TDS paid and DN considered.Invoice for the month of April considered as post CIRP Form not filled properly.icd wrong.names missing in declaration and verification.ID proof
19	Hotel Moujahir Raja Transport Service	13.05.2022	153,311 916,380	146939 812348			No			-	6372 104032		missing. Wrong invoice submitted rejected ICD wrong TDS paid.ID proof. Authority letter missing. Mentioned as fast track in
50	Lift & Links	13.05.2022	13,570	13570			No						form.Invoice for the month of April considered as post CIRP ICD wrong
51 52	SVL Engineering services Sri Durga Construction	13.05.2022	147,830 136,320	145324 98.721			No No				2506 37.599		TDS paid. Advance and TDS paid relected Form not signed JCD wrongly mentioned TDS paid Invoice for the month of April
53	V. Gowthaman Cobit Engineering Pvt Ltd	14.05.2022	362,800 555,904	294,228 555,904			No No				68,572		Form not signed ICD wrongly mentioned TDS paid Invoice for the morth of April considered as post CIRP Warranty completes on 21.10.2022 Setention amount kept.
55	S. Kumar Engg. Works	13.05.2022	66,006	64,887			No				1,119		Form Signed by Prthakaran whose ID is missing. Authority letter and ID proof missing of OC and the one who has signed claim form. TDS paid rejected
56 57	Kit Contractor Chennal Mettex Lab Private Limited	13.05.2022	616,668 163,194	606,216 75492			No No				10,452 87702		TDS paid rejected TDS Paid Invoice for the month of April considered as post CRP
58 59	Jain pharma & surgicals Giri Brothers	13.05.2022	206,561 32,450	206,561 32,450			No No						
50 51	S Arulsamy (Modern Construction) PSTS Logistics pvt ltd	13.05.2022	9,173 91,688,196	9173 3,840,417			No No				87,847,779		The amount of INR 87,847,779/- has not been admitted due to lack of sufficient proof.
52	Chennai Radha Engineering Works Pvt. Ltd.	13.05.2022	43.735.256	43,734,467			No				789		Amount as per KPPL books considered.
54 54	Mar-Tech Insurance Surveyors & Loss Assessors P. Ltd. Nisvo Marine Surveys Mr. Paramasiyan Narayanan	13.05.2022 13.05.2022 13.05.2022	82.010 572,400 4,886,813	69660 572,400 3977384			No No				12350		Do assof missing of OCTDS and 5900 relected as supporting does is not capturing it. ID proof missing form not signed. TDS Paid DN considered livesing for the month of April considered as post ORP.
56	M/S Narayanan Associates Savera Industries Limited	14.05.2022	35,875	26984			No				8891		Form not signed. Authority letter JCD wrong, CD name not mentioned in declaration part. If
57	S Muhammad Afzal (Four track associates)	14.05.2022	408,728	401,800			No				6928		proof of CD missing After ICD amount rejected as post cirp TDS paid
58 59	Shri Maha Fabrication KAS Hardwares	14.05.2022	17,135 28,280	17,135 28,280			No No						
71	Arun Arts Micro Spares	14.05.2022	37,892 332,760	332,760			No No				642		TDS Paid Mentioned as fast track in form which needs to be checked
73	Lakshrii PVC Door & Hardwares 5 Praharaj & Associates Karpagam Agencies	14.05.2022 14.05.2022 5/14/2022	12,611 12,000 209.350	12,611 10,800 209350			No No				1200		Form not signed.ICD wrong. TDS paid Form not signed.CD name missing in declaration part
75 76	Sri Swathi Infotech Rice Lake Weighing Systems India Limited	14.05.2022 16.05.2022	15.500 1,566,000	12789 216,000			No No				2711 1,350,000		ID aroof missine.TDS paid.Invoice for the month of April considered as oost CRP ICD wrongly mentioned. Authority letter missing.Work was not completed by the vendor
77	LIEBHERR INDIA PRIVATE LIMITED	16.05.2022	143.084				No				143084		for which amount has been out on hold. TDS paid
78 P9	K Kannan Cotecna Inspection India Pvt Ltd	16.05.2022 17.05.2022	1.689.323 2.171.733	1.537.854 1987687			No No				151.469 184046		TDS Paid and DN considered. ID proof missine TDS paid
90 81	Star Décor B. Selvaraj Annai Roofing P. Kalaichephian	17.05.2022 18.05.2022	25.864	25.664 217.974			No No				3.758		Form not signed JD groof missing. TDS garments.
33	N. Senthil Murugan(Sriram Shop) Sri Annal engineering works	18.05.2022 19.05.2022 5/19/2022	554.956 25.000 16.390	533,114 25,000 16,259			No No				21.842		TDS and DN rejected TDS paid
15 16	Yesflow Hydraulics Yogeshwaran	19.05.2022 20.05.2022	58.399 374,652	366,749			No No				58399 7903		GRN after icd After ICD service/ecods provided rejected TDS paid.DN considered.Form not signed.ID proof missing
87	Darling TVC Electronics	20.05.2022	7,450	7450			No						Form not filled.Not signed.ICD wrong. Incomplete Decleration and Verification.ID proof missing.
15	H. Sithi Maimoona Udhayam Powers	24.05.2022 5/25/2022	255,232 11,400	250,127 11400 77,144			No No				5105 1574		tds paid TDS paid
90	Parthiban Panchiavarnam Muruganandham Masilamani	28.05.2022 28.05.2022 31.05.2022	78,718 171,992 229,805	77,144 165472 225910			No No				1574 6520 3895		TDS paid DN considered ID proof missing TDS paid
33	VL Enterprises Sai Shree Contractor	6/4/2022	519,486 79,503	510,581 34,133			No No				8,905 45,370		TDS paid
95 96	Checkmate Facility and Electronic Solutions Arthab Enterprise	6/7/2022	750,621 254,113	716537 250,746			No No				34084 3,367		Invoice for the month of April considered as post CRP.TDS paid. Form not signed.TDS paid.ID proof missing
97 98	Nin Energy India Mothers Multimedia	6/10/2022	152.220 20.296	139.320 20296			No No			<u> </u>	12.900		TDS gaid.
100	LBV Automation Thejo Engineering Parthy Arts & Digital	6/13/2022 6/13/2022 6/13/2022	54.149 14.238 3.360	54149 14.153 3360			No No				85		CD name missing in form Interest considered at the rate of 18% whereas invoice mentions 12%.
102	Parthy Arts & Digital Usha Fire Safety Equipment Shree Tejas Electronics	6/13/2022 6/15/2022 6/15/2022	3.360 68.204 17.582	3360 67048			No No				1156 17582		Mentioned as fast track in form which needs to be corrected TDS paid. ICD wronz, GRN after Icd.After ICD service/spods provided relected
104	KSL Media Ltd. Tai Construction	6/16/2022	24.999 45.267	24523 45267			No No				476		Form not filled Not signed No id proof
106	MRM Transports Forms Electricals	6/17/2022 6/18/2022	200.000 66.104	98,000			No No				102.000 66.104		TDS Paid Invoice for the month of April considered as post CRP After ICD service/spoods provided rejected am after icd paid
108	Sarathi Trading Company Premier Sales Corporation Goyal MG Gasses	6/20/2022 6/20/2022 6/21/2022	80.145 17,228 1,062	80.145 17228 1062			No No						Form not sitesed.
111	Goyal MG Gasses Indira Electricals & Appliances	6/22/2022	1,062 13,400	1062			No				13400		Vendor has raised another invoice pertaining to same purchase and the same had been already paid by KPPL.
112	Ananth Electricals & Engineering A. Vijayakumar	6/23/2022	50,150 73,346	49300 62,092 47,423,003			No No				850 11,254		YDS paid YDS paid Hrvoice 17 and 19 paid
115	A. Cignaturuse Super Tug Offshore Sarences Pvt Ltd A. Sarenius St. Prinz Sex Works A. Sarenius St. Prinz Sex Works	6/27/2022	72,401,992	47,423,003			No.				24,972,929		SIGNIZA-124 (98 D. 3.4.8 12021 à 1500/26-127) (98 D. 3.4.6 12021 d. on the handle in the preference as pure beautifus, the disturble roles control some registral. 1702/26-30 (100 T. 1.8.7 2025 f. one of lier 5.150/26-30 (100 t. one) as supposed to 1702/26-30 (100 T. 1.8.7 2025 f. one of lier 5.150/26-30 (100 t. one) as supposed to 1702/26-30 (100 T. one) as su
116	Nisso Marine Surveys LLP Blue ocean personnel and allied services pvt ltd.	7/14/2022 7/20/2022	300,900 570,625	570625			No No				300900		Paid Form not simed ID croof missing Reterrition money due on 30.09.2023.
	Trans earth logistics pet ltd Madriss Hard Tools A Ganesian	7/19/2022 7/20/2022 7/21/2022	26,771 98,235 452,758	26771 98235 443,608			No No				9,150		TDS Paid
120	Medinis Hard Tools A Glanesan FLSmidth Private Limited	7/21/2022 8/3/2022	452,758 57,423,010	,300			No				9,150 57423010		TIDS Paid Stressest on of, warmount rejected due to lack of supporting documents. Certain invoices rejected as they were not certified for payment approval as the services were not completed as per the contract. Retention amount not paid as the work was not completed as per the contract. Advance amount paid to the claimars adjusted gashin claimed
122	Safeway Dredging Enterprises Selvi Store House Proprietor	8/6/2022 8/11/2022	8,171,387 24,672	8,032,889 19,275			No No				138,498 5,397		amount for verification of claim Insurance.TOS paid Paid Invoice relicted.
124	SIN Store notice Proprietor B M Electrical Enterprises Star Engineering	8/24/2022 8/24/2022	4,248 16,520	4248			No No				3,397 16520		Pass invoice reaccess. Form not filed accessfy, Form not sizeed JD proof missing. TDS paid Authority letter missing Invoice for the month of April considered as post CIPP
126	CITI Info systems	8/26/2022	2,360				No.				2360		After ICD servine/enrols remarked rejected
27 28 29	Arjun Telecom Private Limited Benderways Technology Financial Advisor and Chief Accounts Officer, Southern	8/26/2022 8/25/2022	38,940 58,902	34,798			No No				38940 24.104		Service after ICD impoise for the month of April considered as post CRP ICD wrone Certain invoices paid
30	Railway Chennai Tata Telesaninas Limited	8/22/2022	150,106 231,134	150106 211,546			No No				19,588		
30 31 32	AEC Electro Mech Projects Pvt Ltd PricewaterhouseCoopers Professional	8/18/2022 8/18/2022 8/29/2022	231,134 1,967,863 708,000	211,546 1,918,253 648,000			No No				19,588 49,610 60,000		TDS payments rejected Name not mentioned in verification part TDS paid rejected TDS paid
33	Services LLP Nirmal Cabs	9/3/2022	82,630	,			No				82630		Form not signed. ICD wrong Name mentioned in verification part wrong. ID proof
34	Thermo Fisher Scientific India Pvt Ltd PGM VINAYAGA TRAVELS	9/9/2022 9/14/2022	515,424 84,960	255623			No No				259801 84960		missing.hvoice for the month of April considered as post CRP 10 proof missing.Amount rejected has been paid Form not filled properly. Not signed. ICD not mentioned. Invoice for the month of April considered as post CIPP
136 137	POORNIMA THIYAGARAJAN J.B.Boda Insurance Surveyors & Loss Assessors	9/16/2022 9/24/2022	27,819 5,310	4,860			No No				27,819 450		Considered in F&F TDS paid.
	G Boopathy	10/6/2022	302,900	296,842			No		_		6,058		ID proof missing TDS paid
138	Alpha Facility Services Pvt Ltd	10/13/2022	1,711,445	738,468			No				972,977		Paid amount rejected. Invoice for the month of April considered as post CRP is rejected